

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.78/2009
Dated the 25th day of March, 2009**

CORAM :

**HON'BLE Mr GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Ms K NOORJEHAN, ADMINISTRATIVE MEMBER**

- 1 K N Satheesh,
Deputy. Collector, on Deputation as
Additional. Director(General),
Directorate of Tourism, Park view,
Thiruvananthapuram.
- 2 Sanal Kumar V,
Deputy Collector (General) and ADM.,
Kannur, Kannur District. Applicants

By Advocate Mr Vakkom N Vijayan

V/s.

- 1 Union of India, represented by the
Secretary to Government. of India,
Department of Personnel, & Training,
Ministry of Personnel, Public Grievances
and Pension, New Delhi.
- 2 Union Public Service Commission,
represented by the Secretary, .UPSC,
Shajahan Road, New Delhi
- 3 State of Kerala, represented by the
Chief Secretary to Government,
Government of Kerala,
Trivandrum.
- 4 K R Rajan, Deputy Collector,
Residing at T.C. 27/47, Red Cross Road,
Vanchiyoor, Trivandrum. Respondents

By Advocate Mr TPM I Khan SCGSC(R 1)
Mr Thomas Mathew Nellimoottil(R 2)
Mr R Premsankar GP (R3)



This application having been heard on 25.03.2009 the Tribunal on the same day:delivered the following

(ORDER)

HON'BLE MR GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this OA seeking a direction to the 2nd respondent to convene the Selection Committee Meeting for selection and appointment to the 11 vacancies available in the Cadre of IAS and included in Annexure A2 as expeditiously as possible.

The State Government, i.e. the respondent no.3 has filed reply stating that the Selection Committee Meeting has already been held on 23.2.2009. As the prayer of the applicant has already been met, further proceedings in the matter are only formalities. Accordingly and this OA is closed. There shall be no orders as to costs.


K NOORJEHAN
ADMINISTRATIVE MEMBER


GEORGE PARACKEN
JUDICIAL MEMBER

abp